

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

ORDER

In partial modification of order No.1559/32991-33040:Power/ASJ/Gaz./PD&SJ West/2025 dated 22.11.2025, following link Courts are hereby constituted to dispose of all urgent matters including urgent criminal applications/miscellaneous applications/Bail Bonds/remand work or any other urgent matters as well as compliance of orders of Hon'ble Superior Courts/cases under Protection of Children from Sexual Offence Act (POCSO)/NDPS Act and also work relate to cases other than NDPS Act, filed in the Courts of the Judicial Officers, whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.N	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial officer	5 th Link Judicial Officer
1	Principal District & Sessions Judge (W)	Sh. Saurabh Kulshreshtha, ASJ-03	Dr. Yadvender Singh, ASJ-05	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)
2	Sh. Vijay Shankar, ASJ-04	Dr. Yadvender Singh, ASJ-05	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02
3	Sh. Saurabh Kulshreshtha, ASJ-03	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01
4	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Rajinder Singh, ASJ (SC-RC)-02
5	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Divyang Thakur, ASJ-01 (POCSO)
6	Ms. Pooja Talwar, ASJ (FTC)-01	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Nipun Awasthi, ASJ-08	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Shelly Arora, ASJ-06 (POCSO)
7	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Deepak Kumar-II, ASJ(FTSC)(RC)-01	Ms. Shelly Arora, ASJ-06 (POCSO)	Sh. Nipun Awasthi, ASJ-08
8	Sh. Nipun Awasthi, ASJ-08	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Ms. Shelly Arora, ASJ-06 (POCSO)	Sh. Deepak Kumar-II, ASJ(FTSC)(RC)-01	Ms. Pooja Talwar, ASJ (FTC)-01
9	Sh. Sachin Jain, ASJ-07(POCSO)	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Shelly Arora, ASJ-06 (POCSO)	Sh. Nipun Awasthi, ASJ-08	Ms. Pooja Talwar, ASJ (FTC)-01	Sh. Deepak Kumar-II, ASJ(FTSC)(RC)-01
10	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Shelly Arora, ASJ-06 (POCSO)	Sh. Rajinder Singh, ASJ (SC-RC)-02	Ms. Pooja Talwar, ASJ (FTC)-01	Sh. Nipun Awasthi, ASJ-08	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01
11	Sh. Satyabrata Panda, ASJ (SFTC)-01	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Sh. Vijay Shankar, ASJ-04	Dr. Yadvender Singh, ASJ-05	Ms. Priya Mahendra, ASJ-09
12	Sh. Satvir Singh Lamba, Spl. Judge. (NDPS Act)	Sh. Nipun Awasthi, ASJ-08	Ms. Pooja Talwar, ASJ (FTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03
13	Ms. Saumya Chauhan, ASJ (FTC)-02	Ms. Pooja Talwar, ASJ (FTC)-01	Sh. Deepak Kumar-II, ASJ(FTSC)(RC)-01	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01
14	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Deepak Kumar-II, ASJ(FTSC)(RC)-01	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)
15	Ms. Shelly Arora, ASJ-06 (POCSO)	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC) (RC)-02
16	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Sh. Satyabrata Panda, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)
17	Dr. Yadvender Singh, ASJ-05	Sh. Vijay Shankar, ASJ-04	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Sh. Satyabrata Panda, ASJ (SFTC)-01
18	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC) (RC)-02	Sh. Satyabrata Panda, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02
19	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Sh. Satyabrata Panda, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Sh. Vijay Shankar, ASJ-04
20	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Sh. Vijay Shankar, ASJ-04	Dr. Yadvender Singh, ASJ-05
21	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Sh. Vijay Shankar, ASJ-04	Dr. Yadvender Singh, ASJ-05	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02
22	Sh. Deepak Kumar-II, ASJ(FTSC)(RC)-01	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Sh. Satyabrata Panda, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02

Abhi Chaudhary

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No. _____ /Power/ASJ/Gaz./PD&SJ West/2026

Dated, Delhi the

31/1/26

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. Reader to the undersigned.
9. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
10. For uploading on layers.
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PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)